NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.15/ BB/2017	-	For Acceptance of Chairman's Report	230/ 232	Quality Engineering & Software Technologies Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SAJIP. JOHN
SAJ Legal Adente La Apolle.

Counsel for petitioner is present. The matter is listed today for acceptance of Chairman's report.

Heard the counsel for petitioner. List it for consideration on 11.08.2017.

MEMBER (J)

MEMBER (T)